

Additional Secretary in the Government of India or as a Director General of Police in the regular Police Department.

There have been two versions. His version has also been published in *The Indian Express*. He has stated that he has met those people after informing his bosses that he was going to do certain duties which were assigned to him. In spite of that, he has been directed to put in his papers and, accordingly, he has put in his papers.

Sir, there are two versions about this matter and this is a very sensitive matter affecting the security of the country. The officer concerned gave his version and we do not know what the official version is. Yesterday's *Times of India* carried an editorial saying that such matters should not be left to the discretion of an individual officer and that this matter requires a thorough probe. The editorial even suggested that there should be a committee comprising of a retired Director of the CBI, a retired Director of the Intelligence Bureau and a retired Secretary of the Research and Analysis Wing. These three persons should constitute a committee and they must probe deep into allegations or whatever information they have got. Then only, some action has to be taken against the officer.

Now, this officer has lost the job and he has been allegedly forced to quit the job. It is time the Government took note of the importance of the matter. Before they accept the papers of the officer, they must constitute a committee and probe into the matter.

MR CHAIRMAN : You should not raise issues relating to any officer. These issues are not raised here.

*(Interruptions)*

SHRI P. KODANDA RAMAIAH : I beg your pardon, Sir.

MR. CHAIRMAN : I said that such issues were not raised here.

SHRI P. KODANDA RAMAIAH : Sir, this is a matter concerning the security of the nation, this is not a matter concerning an individual.

MR. CHAIRMAN : An act of an officer of the Government or of Government agency is not discussed here.

SHRI P. KODANDA RAMAIAH : Sir, this might affect the intelligence part of the work.

*[Translation]*

SHRI ASHOK ARGAL (Morena) : Mr. Chairman, Sir, the farmers of Morena district of Madhya Pradesh are not getting adequate electricity supply. They are facing a lot of difficulty in agriculture. The farmers are called

the 'Annadata' but when they are not getting electricity what will they produce and supply to the people. I urge the Government to provide electricity supply for 18 hours in a day to the farmers. Besides, there is no adequate arrangements of drinking water in the city also. Therefore, it is my earnest request to the Central Government to provide electricity and water in this area.

SHRI NAND KUMAR SINGH CHAUHAN (Khandwa) : Mr. Chairman, Sir, I had also given a notice on this issue.

MR. CHAIRMAN : Please speak.

SHRI NAND KUMAR SINGH CHAUHAN : The farmers of Madhya Pradesh are not getting adequate electricity supply and as a result thereof in about one lakh acres of land wheat and Gram crop is about to perish there. The farmers get power supply during the night and that too only for four-five hours. The farmers have to get up in the dead of the night in shivering cold to irrigate their fields. Lakhs of farmers of Madhya Pradesh are facing financial crisis as a result of power crisis in the State. There will be shortfall of Lakhs of quintals of wheat and Gram crops in future as a result of this. The plight of the farmers is miserable and this would further result in the collapse of the economy of the country. The Central Government should intervene in this matter and provide adequate power supply to the farmers of Madhya Pradesh.

14.00 hrs.

The Central Government should also make arrangements for additional power supply to Madhya Pradesh so that power could be made available for irrigation purpose.

*[English]*

SHRI ISWAR PRASANNA HAZARIKA (Tezpur) : Mr. Chairman, Sir, I would like to draw the attention of the Government to a highly sensitive issue agitating the minds of the people of Assam. The Ethnic clashes took place during May in Kokrajhar District of Assam. As a result about three lakh people have become destitutes and two hundred people have died. They have been accommodated in a large number of camps. Out of those who were accommodated in the refugee camps, only a few had returned to their homes.

Even now, one and a half lakh people are languishing in the refugee camps of Kokrajhar District. It requires about Rs. 17 lakh a day to feed these people. Already, the Government of Assam have spent about Rs. 20 crore. We find that the Central Government is totally callous and indifferent towards the plight of these 1.50.000 tribal people living in squalor and filth. Deaths are taking place daily due to paucity of medicines and proper food is not being provided.